

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:139  
ANSWERED ON:02.12.2003  
SPECIAL STATUS UNDER ARTICLE 370/371  
JASWANT SINGH YADAV

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government propose to withdraw special status being provided to some of the States under Article 370/371;
- (b) if so, the details thereof; and
- (c) the reasons for providing special status under article 370/371?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SWAMI CHINMAYANAND)

- (a): No, Sir.
- (b): Does not arise.
- (c): Special provisions were made under article 370/371 of the Constitution keeping in view the requirements peculiar to these States.